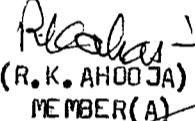


Date	Office Report	Orders
	<p>Item No. 11 17.7.1996</p>	<p>R.A. NO. 33/96 O.A. NO. 750/91</p> <p>Present: Shri H.S. Phoolka, counsel for the applicant. Shri V.K. Mehta, counsel for the respondents.</p> <p><u>R.A. NO. 33/96 in O.A. No. 750/91:</u></p> <p>In view of the averments made by the applicant that since he joined service only on 18.2.1986 as JIO-I and that is why he could not make any representation to the 4th Pay Commission regarding his pay fixation, and having regard to the reasons given in para 5 of the impugned judgment dated 4.1.1996, this Review Application is allowed.</p> <p>O.A. is restored to its original number.</p> <p>List on 02.08.1996.</p> <p>   (R.K. AHOOJA)  MEMBER(A) </p> <p>   (MRS. LAKSHMI SWAMINATHAN)  MEMBER(J) </p> <p>/RAO/</p>